

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-201
IB-878/ND/2020

IN THE MATTER OF:

Essjay Ericsson Pvt Ltd

Vs.

Frontline (NCR) Business Solutions Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC Code 2016

Order delivered on 19.11.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Partho Battacharya

For the Respondent

: Mr. Tathagat

ORDER

Mr. Partho Battacharya for the applicant and Mr. Tathagat for the respondent have appeared.

Ld. Counsel for applicant seeks one week time to file rejoinder. Prayer is allowed. Let the same be filed within one week from today after serving advance copy of the same to the Respondent's Counsel. No further adjournment will be granted on any ground. List on **03.12.2020**.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)